

| S. N O | Name of the Claimant(s) | Verification - Form | Principal Claimed | Interest Claimed | Delay Compensation | Others Claimed | Total Claimed | Verification of Contract / Agreement | Verification - Principal | Remarks - Principal | Verification - Interest | Remarks - Interest | Verification - Delay Compensation | Remarks - Delay Compensation | Others - Verification | Remarks - Others | Total Claim Accepted | Claim Status | Notes / remarks |
|--------|-------------------------|-------------------------|-------------------|------------------|--------------------|----------------|----------------|--|--------------------------|--|-------------------------|--|-----------------------------------|--|-----------------------|---|----------------------|-----------------------------|---|
| 1 | HDFC Bank Ltd | Duly filled and Signed. | 43,78,03,191 | - | | | 43,78,03,191 | No Contract between claimant and CD. Sample Tripartite Agreement was submitted by | - | Loan is provided to the Homebuyers and not CD | 0 | NA | 0 | NA | - | NA | - | Rejected | Loan is provided to the Homebuyers and not CD |
| 2 | State Bank of India | Duly filled and Signed. | 3,56,69,690 | 14,50,831 | | | 3,71,20,521 | Term loan Agreement is for an amount of 10 crores. | 3,56,69,689 | Statement for Loan Account Number 38372848194 shows outstanding of as 03-02-2024 which is the amount claimed as principal. It is not that interest have not been charged in the statement. | 0 | Clarification email sent | 0 | NA | - | NA | 3,56,69,689 | Partly Accepted | Principal fully accepted. Awaiting reply on interest. |
| 3 | Edelweiss ARC | Duly filled and Signed. | 1,13,65,05,342 | 21,43,46,695 | | 2,34,42,16,471 | 3,69,50,68,508 | Loan is given to M/s Azeem infinite Dwelling India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Edelweiss ARC | 1,13,65,05,342 | Int Capatialisatation is not mentioned in loan agreement need clarification . | 21,38,49,286 | As per Schedule-I i) As per S.no.15 Interest rate is 16.50% P.A ii)As per S.no.16 Default Int rate is 2% P.M over and above interest rate Int upto ICD date is accepted | | Default Int calculate d upto 01-03-2024 but upto ICD Date 29-02-2024 is accepted | 2,03,54,64,122 | Required details regarding project milestones (Add.I nt charges) | 3,38,58,18,750 | Verification under progress | Required details regarding project milestone Add.Int charges Int Capatialisatation is not mentioned in loan agreement need clarification . Proof of disbursal |

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|--------|--------------------------------|-------------------------|-------------------|------------------|--------------------|----------------|-----------------|--|--------------------------|---|-------------------------|--|-----------------------------------|------------------------------|-----------------------|-------------------------------------|----------------------|-----------------------------|---|
| 4 | Beacon Trustee ship Limited-I | Duly filled and Signed. | 3,99,52,48,858 | 7,46,20,42,943 | - | 0 | 11,45,72,91,801 | Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited | 3,99,52,48,858 | Azeem Infinite Dwelling India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount 395 Crs. Statement of accounts required to verify the principal outstanding | 7,45,57,77,825 | statement of accounts required to Calculate interest | - | Proof of Default is required | 0 | awaiting for statement of accounts | 11,45,10,26,683 | Verification under progress | proof of default required Awaiting for documents requested through mail dated 20-3-2024 sent only beakups for Int calculations on 22-3-24 reply received for the mail but they sent only beakups for Int calculations |
| 5 | Beacon Trustee ship Limited-II | Duly filled and Signed. | 48,55,98,479 | 37,98,55,073 | - | 0 | 86,54,53,552 | Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited | 485598479 | Allam Infinite India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount not exceeding 50 Crs. Principal claimed is within the limit so accepted fully statement of Ledgers is required to verify the principal outstanding as on | 36,99,25,696 | statement of Ledgers required to Calculate interest | 0 | Proof of Default is required | 0 | Awaiting for State ment of Ledge rs | 85,55,24,175 | Verification under progress | proof of default required Awaiting for documents requested through mail dated 20-3-2024 on 22-3-24 reply received for the mail but they sent only beakups for Int calculations |